# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

#### **LOK SABHA**

# UNSTARRED QUESTION NO.2387 TO BE ANSWERED ON 16/3/2017

## **Setting up of a Committee**

### 2387. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that Supreme Court has sought the views of the Government for establishment of a Special Committee on the lines of Justice Lodha Committee to look into the cases of irregularities in other sports in the country;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) to (c) Madam, a Writ Petition No. 46/2017 has been filed in the Hon'ble Supreme Court by Shri Ashok Kumar & Ors. Vs Union of India whereby it has been prayed to issue directions to the Government to incorporate within the National Sports Development Code of India, 2011 (NSDCI, 2011) some recommendations of the Justice Lodha Committee. Government has submitted its comments with respect to the issues raised in the said Writ Petition.

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